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Title: Introduction and passing of the Appropriation (Railways) Bill, 2012.

MADAM SPEAKER: Now, the House will take up Item Nos. 20 and 21 together.

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2010 in excess of the amounts granted for those services and for that year.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2010 in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

SHRI MUKUL ROY: I introduce\*\* the Bill.

MADAM SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI MUKUL ROY: I beg to move\*\*:

"That the Bill to provide for the authorization of appropriate of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2010 in excess of the amounts granted for those services and for that year, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to provide for the authorization of appropriate of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2010 in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI MUKUL ROY: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

